

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:2464
ANSWERED ON:10.03.2000
DISINVESTMENT POLICY
AVTAR SINGH BHADANA

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Minister of Disinvestment Department has proposed a series of radical changes in the disinvestment policy;
- (b) if so, the details thereof;
- (c) whether any commission has been appointed by the government in this regard; and
- (d) if so, the details regarding the recommendations of this commission?

Answer

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE C
DEPARTMENT OF DISINVESTMENT (SHRI ARUN JAITLEY)

(a) & (b): The disinvestment is being pursued by the Department of Disinvestment in accordance with the declared policy of the Government announced in the Budget Speech for 98-99 as under:

‘Government have also decided that in the generality of cases, the Government shareholding in Public Sector enterprises will be brought down to 26%. In cases of public sector enterprises, involving strategic considerations, government will continue to retain majority holding. The interest of workers shall be protected in all cases’.

(c)&(d): The Disinvestment Commission was constituted by the Government on 23rd August, 1996. The Commission has so far given 12 reports in which it has given its recommendations in respect of 58 public sector enterprises.